NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 141/74(2)/NCLT/AHM/2016(New) C.A. No. 149/74(2)/CLB/MB/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBERJUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

Name of the Company:

Layka Lab Ltd.

Section of the Companies Act:

Section 74(2) of the Companies Act, 2013;

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Barijane Dave Clo Parven & Ocodiansela

Advocate Petitioner

ORDER

Learned Advocate Ms. Sanjana Dave on behalf of Learned Advocate Mr. Pavan Godiawala present for petitioner.

At request list the matter on 06.03.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of February, 2017.